



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:Registration of Insurance Companies

Reference No.:--

Date:05/09/2007

Grant of certificate of registration

The Authority in exercise of the powers granted to it under Section 3 of the Insurance Act, 1938 has issued certificates of registration on 4th September, 2007 to:

1. Future Generali India Life Insurance Company Limited to transact life insurance business.
2. Future Generali India Insurance Company Limited to transact general insurance business.

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(C.S. Rao)

Chairman